Minister's Employment Generation Programme, Credit Linked Capital Subsidy Scheme, Credit Guarantee Scheme for Micro and Small Enterprises, National Manufacturing Competitiveness Programme, Cluster Development Programme for MSEs, Assistance to Training Institutions Scheme, Entrepreneurship Development Programme, Performance and Credit Rating Scheme, Market Development Assistance Scheme etc.

(c) Does not arise.

Action on reports of NCM

[†]*234. SHRI DARSHAN SINGH YADAV : Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has taken or proposes to take any steps for immediately implementing, after due consideration, the reports of the National Commission for Minorities presented to Parliament from time to time;

- (b) if so, the details thereof as on date; and
- (c) if not, the reasons therefor?

THE MINISTER OF MINORITY AFFAIRS (SHRI K. RAHMAN KHAN) : (a) to (c) Yes, Sir. The recommendations contained in the Annual Reports of the National Commission for Minorities (NCM) concerning the Government are examined and the Action Taken Reports prepared together with the Annual Reports of the Commission till the year 2009-10 have been laid on the Table of both Houses of Parliament.

Obstacles in increasing coal production

*235. SHRI C.M. RAMESH : Will the Minister of COAL be pleased to state:

(a) whether Government is of the view that environment and forest clearances and land acquisition are two major concerns which hamper coal production in the country;

- (b) if so, the steps taken by Government to tackle this issue; and
- (c) the details of the outcome of the steps taken by Government, so far?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL) : (a) It is mandatory to obtain Environment and Forest clearance (wherever forest land is involved) and complete the land acquisition process for taking up coal mining projects. However, the procedural delays in processing of the proposals for Environment

[†] Original notice of the question was received in Hindi.